

**National Company Law Tribunal
Allahabad Bench**

CP NO. 17/ALD/2018

ATTENDANCE-CJM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON 18.05.2018

NAME OF THE COMPANY: Kirby Building Systems India Pvt. Ltd.

SECTION OF THE COMPANIES ACT/I & B CODE: 230/232

<u>Sl. NO.</u>	<u>Name</u>	<u>Designation</u>	<u>Representation</u>	<u>Signature</u>
1.	SHUBHAM AGARWAL	ADVOCATE	APPLICANT COMPANIES	Shubham
2.	KULDEEP SINGH	STA.	O.L. ALD./ Central Grast.	K. Singh
3.	Krishna Dev Vyas	Adv.	ROC/OL	

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Sh. Shubham Agarwal, Advocate for the petitioner and Sh. Kuldeep Singh, STA for the Official Liquidator (OL) and Sh. Krishna Dev Vyas, CGCS for the ROC is present in this Court. In this case first Transferee Company Application is to be decided and Transferee Company Application is pending before Hyderabad Bench of NCLT at second motion stage. The first motion application of the Transferee Company will be taken up thereafter.

List the matter on 11th July, 2018, for hearing.

Dated: 18.05.2018

-Sd-

**SAROJ RAJWARE,
MEMBER (T)**

-Sd-

**V.P. SINGH,
MEMBER (J)**